### NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 638/(MAH)/2017

#### CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES:

Sequent Scientific Ltd. V/s.

Vidhya Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
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#### <u>ORDER</u>

# C.P. No.638 /I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- By the Order of the Bench adjourned to 09.01.2018.

Sd/-

## BHASKARA PANTULA MOHAN

Member (Judicial)

Sd/-M.K. SHRAWAT Member (Judicial)

13.12.2017 <sub>Aah</sub>